

**GOVERNMENT OF INDIA
MINISTRY OF POWER**

**LOK SABHA
UNSTARRED QUESTION NO.3971
TO BE ANSWERED ON 10.08.2017**

ELECTRIFICATION OF VILLAGES IN UP AND JHARKHAND

**3971. SHRI RAJESH PANDEY:
SHRI NISHIKANT DUBEY:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether it is a fact that a large number of villages in Jharkhand and Uttar Pradesh have still not been electrified;**
- (b) if so, the steps taken by the Union Government for electrification of all the villages in these two States, State-wise; and**
- (c) the funds sought by the Governments of Jharkhand and Uttar Pradesh under Deen Dayal Upadhyaya Gram Jyoti Yojana and the funds provided by the Union Government thereunder; State-wise?**

A N S W E R

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER,
COAL, NEW & RENEWABLE ENERGY AND MINES**

(SHRI PIYUSH GOYAL)

(a) & (b) : Based on the information provided by the States, there were 2,525 un-electrified census villages in Jharkhand and 1,529 un-electrified census villages in Uttar Pradesh on 01.04.2015. Out of these, 1,988 & 1,470 villages have been electrified and 56 and 53 villages were found uninhabited in Jharkhand and Uttar Pradesh, respectively up to 30.06.2017. Projects for electrification of these villages have been sanctioned under Deen Dayal Upadhyaya Gram Jyoti Yojana.

(c) : Funds released under Deen Dayal Upadhyaya Gram Jyoti Yojana (DDUGJY) is based on predefined parameters and achievement of milestones. Based on the same, Rs.520.64 crore and Rs.4990.12 crore subsidy have been released to Jharkhand and Uttar Pradesh, respectively in the last three years and current year (upto 31.07.2017).
